

(10)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH : AT HYDERABAD

OA 108/94.

Dt. of Order: 9-2-94.

L.Srinivasa Rao

....Applicant

Vs.

1. Director of Airworthiness,
Civil Aviation Department,
Hyderabad Airport, Hyderabad.

2. Employment Exchange Officer,
Ranga Reddy District, Hyd.

....Respondents

Counsel for the Applicant : Shri M.Surender Rao

Counsel for the Respondents : Shri N.V.Ramana, Addl.CGSC

CORAM:

*Shri D. Panduranga Rao
Spl. Counsel for AP State*

THE HON'BLE JUSTICE SHRI V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN

: MEMBER (A)

....2.

[Signature]

OA.108/94

: Judgement

(As per Hon. Mr. Justice V. Neeladri Rao, Vice Chairman)

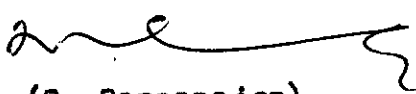
Heard Sri M. Surender Rao, learned counsel for the applicant and Sri N.R. Devaraj, learned counsel for R-1 and Sri D. Panduranga Reddy, learned counsel for R-2.

2. This OA was filed praying for a direction to R-1 to consider the case of the applicant on the basis of his application dated 12-1-1994 without insisting upon that his name should be sponsored by the Employment Exchange and to further declare that the decision of R-1 in endorsing the applicant's name ^{while} as sponsoring the names of these persons registered subsequent to the applicant is illegal and arbitrary.

3. R-2 issued a requisition to R-3 the Employment Officer requesting him to sponsor the names of the candidates for consideration for the post of peons. Then R-3 sent some names and the candidates were interviewed on 18-10-1993. It is stated that as all the candidates sponsored were found to be overaged, R-2 again addressed a requisition dated 28-1-1994 requiring R-3 to sponsor the candidates who are within the age limit.


4. Having realised that, in view of the above facts, this OA had become infructuous, the applicant who is present endorsed on this OA ('A' File) that he is not pressing this OA.

5. The OA is dismissed as infructuous. No costs.


(R. Rangarajan)
Member (Admn)


(V. Neeladri Rao)
Vice Chairman

Dated : February 9, 94
Dictated in the Open Court


Dy. Registrar (Gudr.)

sk

contd... 3/-

O.A. 108744

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHY : MEMBER (A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER
(ADMN)

Dated: 9/2/1994.

ORDER/JUDGMENT:

M.A./R.A/C.A. No.

O.A. No.

T.A. No.

(W.P. No.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with Directions

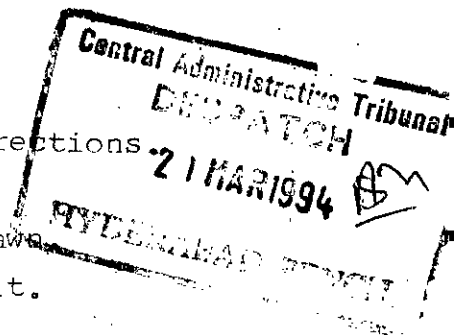
Dismissed.

Dismissed as withdrawn

Dismissed for Default.

Rejected/Ordered.

No order as to costs.



pvm

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3.11.94
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